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OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The below mentioned Sr. Administrative Officers (Judicial) / Administrative Officers (Judicial) are hereby directed to work as Sr. Administrative Officers (Judicial) / Administrative Officer (Judl.), in the Branches mentioned against there name with immediate effect.

S.No.	Name	Assigned work
1	Ms. Manju Bindra Sr. AO(J) EC: 94712545	Administration Branch-I, Central District, Tis Hazari Courts, Delhi. Administration Branch-II, Central District, Tis Hazari Courts, Delhi. R & I Branch, Central, Tis Hazari Courts, Delhi. ACR Cell, Central, Tis Hazari Courts, Delhi. Looking after the work of Leave Seat. Looking after the work of Layers Seat. Nodal Officer for allotment of General Pool Residential Accomodation by Directorate of Estates, Nirman Bhawan, New Delhi for Administration Branch-I, Central District, Tis Hazari Courts, Delhi. Nodal Officer for allotment of General Pool Residential Accomodation by Directorate of Estates, Nirman Bhawan, New Delhi for Administration Branch-II, Central District, Tis Hazari Courts, Delhi. Nodal Officer for GNCTD.
2	Ms. Tripta Dewan . Sr. AO(J) EC: 3198	Judicial Branch, Central District, Tis Hazari Courts, Delhi. Recruitment Cell, Central District, Tis Hazari Courts, Delhi. Vulnerable Witness Deposition Complex, Tis Hazari Courts, Delhi. Nodal Officer for CPGRAM.
3	Ms. Usha Arora Sr. AO(J) EC: 50746692	Hindi Section, Central & West District, Tis Hazari Courts, Delhi. Disaster Management Cell, Central, Tis Hazari Courts, Delhi. PIO, RTI Cell, Central, Tis Hazari Courts, Delhi. Record Officer, RTI, Central District, Tis Hazari Courts, Delhi. Nodal Officer for allotment of General Pool Residential Accomodation by Directorate of Estates, Nirman Bhawan, New Delhi for Administration Branch-III, Central District, Tis Hazari Courts, Delhi.
4	Ms. Raj Bala AO(J) EC: 2134	Copying Agency (Criminal, Civil & Sessions), Central District, Tis Hazari Courts, Delhi. 1st Link PIO, RTI Cell, Central, THC, Delhi in the absence of Ms. Usha Arora, PIO, RTI Cell Central District, Tis Hazari Courts, Delhi. Record Room (Civil, Criminal & Sessions), Central District, Tis Hazari Courts, Delhi.

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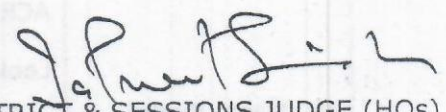
12 MAR 2019

No. 24/39-159 Admn-I/P & T/2019

Dated, Delhi the _____

Copy forwarded for information and necessary action to: -

1. The Officer In-charge, Administration Branch-I / II / III and Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officers concerned.
3. Personal Office of the undersigned.
4. The Sr. AO (J), Central District, Tis Hazari Courts, Delhi.
5. Dealing Officials (Personal File / C.R. / Leave / Seniority & Promotion/layers) in Administration Branch-I / II, Central District, Tis Hazari Courts, Delhi.
6. PRO/APRO, Central District, Tis Hazari Courts, Delhi.
7. Web-site Committee, Tis Hazari Courts, Delhi.


 DISTRICT & SESSIONS JUDGE (HQs)
 DELHI

Handwritten mark or signature